## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



**SIGNATURE** 

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/09/2017 AT 10.30 AM

: CP/6/2016

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

NAME OF THE PETITIONER(S)

NAME OF THE RESPONDENT(S)

: 397/398 UNDER SECTION

S.No. NAME (IN CAPITAL)

: Mathew Koshy

DESIGNATION

REPRESENTATION BY WHOM

: Palmyra Springs Private Limited & 3 Others

HARISH CHOWDHARY

FOR. T.M. NAIDU & LO.

ADVOCATES. C. PRAGHAKAR

COUNSEL FOR

RESPONDENTS.

Appearing for partions

**ORDER** 

PCS representing the petitioner present. Counsel for respondents present and stated that the matter has been settled between the parties. He prayed time for filing the memo of compromise as the petitioner is still in Malaysia. Time extended at request. Put up on 16.10.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)